

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: R.V.STEELS AND POWER PRIVATE LIMITED Date of Commencement of Liquidation: 21-06-2018; List of Stakeholders as on Date: 23-10-2019; Name of IP: Mr. Tharuvai Ramachandran Ravichandran; Last 5 digitof registration number: 10692

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | | | | NA |
| 2 | Liquidation costs incurred till date | 6 | 916847 | 6 | 916847 | | | | NA |
| 3 | Secured financial creditors | 1 | 60545000 | 1 | 6054500 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 7 | Operational creditors (Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 5 | 81136000 | 5 | 71322000 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 12 | 142597847 | 12 | 78293347 | 0 | 0 | 0 | |